IN THE SUPREME COURT OF INDIA CIVIL APPELLATE JURISDICTION

MISCELLANEOUS APPLICATION NO.1769/2021

ΙN

CIVIL APPEAL No.4846/2021

PRAVEEN KUMAR C.P.

Appellant(s)

VERSUS

KERALA PUBLIC SERVICE COMMISSION & ORS.

Respondent(s)

ORDER

The application for correction in the Cause Title of the judgment dated 17.08.2021 passed in C.A.No.4846/2021 is allowed.

Accordingly, the name of the respondent(s) in the cause title is shown as KERALA PUBLIC SERVICE COMMISSION COMMISSION & ORS., shall now be read as KERALA PUBLIC SERVICE COMMISSION & ORS.

Miscellaneous Application is accordingly, allowed. Pending application(s), if any, shall stand disposed of.

NEW DELHI; 28th January, 2022.

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Miscellaneous Application No.1769/2021 in C.A. No.4846/2021

PRAVEEN KUMAR C.P.

Applicant(s)

VERSUS

KERALA PUBLIC SERVICE COMMISSION & ORS.

Respondent(s)

Date: 28-01-2022 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE L. NAGESWARA RAO HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) By Courts Motion, AOR

For Respondent(s) Mr. Vipin Nair, AOR Mr. C. K. Sasi, AOR

UPON hearing the counsel the Court made the following O R D E R

Miscellaneous Application is allowed in terms of the signed order. Pending application(s), if any, shall stand disposed of.

(B.Parvathi)
Court Master

(Anand Prakash) Court Master

(Signed order is placed on the file)